

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

DFR No. 742 OF 2013

Dated : 30th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Arun Kumar Datta

..... Appellant(s)

Versus

**Delhi Electricity Regulatory
Commission & Anr.**

.....Respondent(s)

For the Appellant(s):

Mr. Saurabh Gandhi
Mr. Chander Rekha
Mr. Jeet Ram Sharma
Mr. Vijender Gupta

ORDER

Heard the learned counsel for the Applicant. Post the matter for
Orders on **06.05.2013**.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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